

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No.44/RP/2018
in Petition No.235/MP/2017**

Subject : Petition for review and modification of the order dated 17.9.2018 in Petition No. 235/MP/2017.

Date of hearing : 16.9.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Gujarat Urja Vikas Nigam Limited (GUVNL)

Respondents : Adani Power (Mundra) Limited and Ors.

Parties present : Ms. Swapna Seshadri, Advocate, GUVNL
Shri Anand .K. Ganeshan, Advocate, GUVNL
Ms. Abiha Zaidi, Advocate, AP(M)L
Shri. Saunak Rajguru, Advocate, AP(M)L

Record of Proceedings

Learned Proxy counsel for the Respondent, Adani Power (Mundra) Limited sought adjournment in the matter due to non-availability of the arguing counsel. Learned counsel for the Petitioner had no objection in this regard. Accordingly, the Commission adjourned the matter.

2. The Review Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**